

Will the Minister of IRRIGATION be pleased to state :

(a) what efforts have been made by his Ministry and Central Water Commission to resolve the Chambal water dispute between Rajasthan and Madhya Pradesh ;

(b) whether the representatives of both the States have recently discussed this issue ,

(c) if so, what are the results thereof ; and

(d) what steps Central Government have taken in this regard to resolve the dispute ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (d) An inter-State meeting of the representatives of the irrigation Department of Madhya Pradesh and Rajasthan was recently convened by Union Irrigation Secretary on 4.6.83 to discuss problem relating to interception of catchment areas upstream of Gandhi Sagar in Madhya Pradesh. The following course of action was decided in the said meeting :—

- (i) Central Water Commission would examine the hydrology of the Chambal basin on the basis of the data especially in the last 30 years, in association with the representatives of Madhya Pradesh and Rajasthan.
- (ii) Information on abstractions of Chambal waters right upto Kota should be mutually exchanged between the two States to sort out the differences, if any and to arrive at a reconciled figure.
- (iii) Till a mutually acceptable decision is arrived at on these abstractions, Madhya Pradesh may not escalate the problem by proceeding with new works upstream of Gandhisagar Reservoir. Arising out of these decisions, the two States have initiated mutual discussions.

**Assistance by World Bank for Upgradation of Households in Madhya Pradesh**

1233. SHRI MADHAVRAO SCINDIA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the World Bank had sanctioned assistance for upgradation of households in different cities in Madhya Pradesh ;

(b) if so, the details of the project ;

(c) whether it is a fact that the Union Government and other agencies would also contribute towards the project ; and

(d) the number of people to be benefited and nature of improvement generated from the project ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b) The World Bank has approved a loan of US Dollars 24.1 millions for the Madhya Pradesh Urban Development Project. The project will be implemented over a period of 5 years commencing from 1st July, 1983. So far six cities namely Indore, Dewas Ujjain, Raipur, Durg and Bhilai have been included in the Project. In addition 4 medium towns would be selected during the project period.

(c) The total project cost of Rs. 47.68 crores is shared as under ;

	Rs. in crores	
(a) World Bank (IDA loan) to be passed on through HUDCO)		
—physical projects	17.20	
—Technical assistance and front end fee	5.70	22.90
(b) HUDCO loan		12.39

(c) Contribution from Government of Madhya Pradesh	12.39
Total :	47.68

(d) 66,500 families are expected to be benefitted by the projects taken up under the M.P. Urban Development Project. The M.P. Urban Development Project supports identified programme for :

- area development
- slum upgradation
- priority infrastructure
- sanitation
- municipal maintenance
- solid waste management ; and
- technical assistance.

#### Enquiry on Flood in Gujarat

1234. SHRI CHITTA BASU :  
SHRI MOTIBHAI R. CHAUDHARI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to institute an enquiry into the reasons of wide spread floods in Saurashtra and other places of Gujarat State ; and

(b) the steps proposed to be taken to avert such calamities in the future ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) : (a) There is no proposal under consideration with the Government of India to institute an enquiry into the reasons of wide-spread floods in Saurashtra and other places of Gujarat State.

(b) The States are alerted in time to prepare 'contingency-plan' to meet the flood situation. There are standing instructions

on the dissemination of the warning about heavy rainfall which is released through All India Radio as well as by landline telegrams and by telephones to the State Government concerned to alert the States to take suitable measures to meet the situation.

#### पेयजल की अनुपलब्धता के बारे में शिकायतें

1235. श्री जैनुल बशर : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) विभिन्न राज्यों और संघ राज्य क्षेत्रों के कितने-कितने गांवों से इस वर्ष पेय जल की अनुपलब्धता के समाचार प्राप्त हुए हैं;

(ख) उन गांवों में से कितने गांवों को छठी पंचवर्षीय योजना के दौरान पेय जल योजना के अन्तर्गत पेय जल उपलब्ध करा दिया जाएगा;

(ग) क्या पेय जल की गम्भीर समस्या को देखते हुए सरकार की, इस समस्या का युद्ध स्तर पर मुकाबला करने की कोई योजना है; और

(घ) यदि हां, तो तत्संबंधी न्यौरा क्या है ?

निर्माण और आवास मंत्रालय में उप मंत्री (श्री मोहम्मद उस्मान अरिफ) :

(क) छठी योजना के प्रारम्भ में जल पूर्ति रहित समस्याग्रस्त गांवों की संख्या वर्ष 1980-83 के दौरान जिन समस्याग्रस्त गांवों में जलपूर्ति मुहैया की गई, उनकी संख्या और 1.4.1983 की स्थिति के अनुसार जिन शेष समस्याग्रस्त गांवों में जलपूर्ति मुहैया की जानी है, उनकी संख्या का विवरण संलग्न है।

(ख) से (घ) पेय जल पूर्ति राज्य का विषय है और राज्य सरकारें राज्य योजनाओं में दी गई निधियों से योजनाएं बनाती हैं और उनका